

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 68/MP/2013**

Subject : Petition for revision of pooled lignite price on account of inclusion of Mine-II Expansion lignite cost for the period from 2010-11 to 2013-14.

Date of hearing : 29.10.2013

Coram : Shri Gireesh B.Pradhan, Chairperson  
Shri M. Deena Dayalan, Member  
Shri A.K.Singhal, Member

Petitioner : Neyveli Lignite Corporation Limited, Chennai

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. and others

Parties present : Shri Anushree Baudhani, Advocate for the petitioner  
Shri Auinash Menon, Advocate, NLC  
Shri R.Mohan, NLC  
Shri N.Sivanandan, TNEB

**Record of Proceedings**

Learned proxy counsel for the petitioner submitted that the arguing counsel in the matter Shri M.G.Ramchandran is not available due to personal difficulty and requested to adjourn the matter. Request made by learned proxy counsel was allowed by the Commission.

2. The petition shall be listed for hearing on 28.11.2013.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**